TAX ON PETROL AND DIESEL

*184. SHRI RAMESH BIDHURI:
SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government is imposing any new tax on the per litre production and cost of diesel and petrol due to which the rates of petrol and diesel are likely to be increased;

(b) the details of tax being imposed by the Government on petrol and diesel at present;

(c) whether the Government proposes to reduce the said tax so that the prices of petrol and diesel may decrease; and

(d) if so, the details thereof?

ANSWER

MINISTER OF FINANCE
(Ms. NIRMALA SITHARAMAN)

(a), (b), (c) and (d): A statement is placed on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.184 RAISED BY SHRI RAMESH BIDHURI AND SHRI SUKHBIR SINGH JAUNAPURIA FOR 2ND DECEMBER, 2019 REGARDING TAX ON PETROL AND DIESEL

(a) No Sir. At present no new tax on petrol and diesel is being considered.

(b) The details of taxes imposed by the central government on petrol and diesel at present is as below:

<table>
<thead>
<tr>
<th>Particulars</th>
<th>CENTRAL EXCISE</th>
<th>CUSTOMS</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>Basic Excise Duty (Rs. per litre)</td>
<td>Special Additional Excise Duty (Rs. per litre)</td>
</tr>
<tr>
<td>Petrol</td>
<td>2.98</td>
<td>8.00</td>
</tr>
<tr>
<td>Petrol (branded)</td>
<td>4.16</td>
<td>8.00</td>
</tr>
<tr>
<td>High Speed Diesel</td>
<td>4.83</td>
<td>2.00</td>
</tr>
<tr>
<td>High Speed Diesel (branded)</td>
<td>7.19</td>
<td>2.00</td>
</tr>
</tbody>
</table>

(c) and (d) At present there is no proposal to reduce taxes on petrol and diesel.

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